

809

BEFORE THE HON'BLE NATINAL GREEN TRIBUNAL WESTERN ZONE
BENCH, PUNE

ORIGINAL APPLICATION NO. 107 OF 2023 (WZ)

Pooja Hareshkumar Hotchandani

And another : Applicants

Versus

Nadiad Municipal Corporation

And others : Respondents

AFFIDAVIT IN PURSUANT TO THE ORDER DATED 03.02.2025 PASSED BY
THIS HON'BLE TRIBUNAL

I, Rudresh Jilubhai Hudad, Deputy Municipal Commissioner, Nadiad Municipal Corporation, Nadiad do hereby solemnly affirmed and state as under:

1. I say that I am holding the post of Deputy Municipal Commissioner since 1st January - 2025 and before that I was holding the post of Chief Officer in Nadiad Municipality since October 2021 and is aware about the facts and circumstances of the present case.
2. I am filing this affidavit in furtherance to the earlier affidavits dated 17.11.2023 and 02.09.2024 filed by me in the above referred matter and also apropos to the order dated 03.02.2025 passed by this Hon'ble Tribunal in Original Application No. 107 of 2023 (WZ).
3. I say and submit that with respect to details of legacy waste is concerned, 2,30,956 MT of waste is processed and disposed plus remaining newly generated legacy waste (58,719 MT) will be cleared by 30.04.2025. I say and submit that Bio-remediation is going on daily basis.
4. I say and submit that with respect to details of measures taken to control fire accident is concerned, the Corporation has made separate arrangement of fire fighter vehicle and team to look after such accidents and to extinguish the fire that may be cause while process of bio-remediation of the collected waste on being coming into touch with gas lying in the atmosphere at Kamla Solid Waste Management Site, so as to avoid any untoward event. I say and submit bio-remediation of the



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810

collected waste is going on daily basis. It is stated and submitted that there is no major fire accident since November 2024.

5. I say and submit that with respect to details of measures taken to improve air quality is concerned, the Corporation has made arrangement for daily watering on dusty road and approaches.
6. I say and submit that with respect to details of pending lab charges is concerned, the Corporation has paid an online payment of Rs.67,445/- on 17.02.2025, a copy of the document showing the payment of Rs.67,445/- on 17.02.2025 is annexed hereto and marked "Annexure-R1". (Refer- Para 4 of the order dated 3-2-2025)
7. I say and submit that with respect to details of composting plant is concerned, it has given work order for Fresh Waste Plant to Agency on 21.06.2024. Compound wall work for 400 M is completed and remaining work is going on. Further general layout plan is approved and construction of MRF building and windrow composting will start before 31.03.2025 and will be completed at the earliest *but not later than 12 months*. It is hereby further declared that at least 25% of the aforesaid project will be completed within 4 months i.e. it will be made functional and necessary activities like that of process / composting will be started and by 12 months the entire project will be completed, as stated herein above.
8. A copy of the document signed by City-Manager SWM, Assistant Engineer and Municipal Engineer further supporting the facts stated in paragraphs no. to is annexed hereto and marked "Annexure-R2". Annexed hereto and marked "Annexure-R3" Collectively are the photographs showing the work done by the Corporation.
9. I say and submit the Corporation is strictly following all the rules and regulations and doing the best to keep the environment clean and neat. Therefore, the Hon'ble Tribunal be pleased to close the present proceeding.
10. At this stage it is relevant to refer and rely upon the order passed by the Honourable Principal Bench in O.A.NO. 606 of 2018 so as to submit before this Honourable Bench that there is no need to deposit EDC as in the



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811

aforesaid case issues pertaining to it are raised and settled. (Refer- Para 65 onward of the order dated 23-2-2023)

What is stated hereinabove is true to the best of my knowledge, information and belief and I believe the same to be true.

Solemnly affirmed this day of 1st March 2025 at Nadiad


Rudresh J. Hudad
Deputy Muni. Commissioner
Nadiad Municipal Corporation
Deputy Municipal Commissioner
Nadiad Municipal Corporation

Affidavit Regi. No. 138 dt. 1/03/2025

Solemnly Affirmed before me by.

Shri. Rudresh Jilubhai Hudad,
D. Municipal Commissioner,
NMC

Who is identified before me

by Shri. B. G. Bhatt, D. Mamlatas,
Nadiad Municipal Corporation,

Ta. Nadiad Dist. Kheda.



Collectorate
Nadiad


Executive Magistrate
Nadiad

Gujarat Pollution Control Board

Nadiad Nagarपालिका सम
5th Floor, 18-02-2025
19:32:23 AM

MPVW | PCB | Logout

Enter PERIOD of Payments From & To dates - Payment Receipts

LAB Payments	From Date	To Date	From Pay ID	To Pay ID	Pay Mode	Both	GO
Others	01-2-2025	18-02-2025					Search

* Physically Received / Not Received

Pay ID	Bank	Branch	Pay Amt	Bank No	Bank	Bank C/Head	Pay Mode	Pay Recv In	Pay Type
18041	HDFC	***	17-02-2025	ZHD0FN00AN240	1	180411804118110117-02-181810	NET		LAB
18042	HDFC	***	17-02-2025	ZHD0FN00AN240	1	180411804118110117-02-181810	NET		LAB
18043	HDFC	***	17-02-2025	ZHD0FN00AN240	1	180411804118110117-02-181810	NET		LAB
18044	HDFC	***	17-02-2025	ZHD0FN00AN240	1	180411804118110117-02-181810	NET		LAB
18045	HDFC	***	17-02-2025	ZHD0FN00AN240	1	180411804118110117-02-181810	NET		LAB
18046	HDFC	***	17-02-2025	ZHD0FN00AN240	1	180411804118110117-02-181810	NET		LAB

XOH-Extended Green Mode

152.59.3.167 (IND)

18-Feb-2025

Windows 10 Home | Search | Taskbar | System Tray | ENG IN | 10:37 | 19-02-2025

Annexure - R1

812

Gujarat Pollution Control Board

Enter PERIOD of Payments From & To dates - Payment Receipts

From Date: 01/2/2025 From Pay ID: Pay Made: Both GO

To Date: 18/02/2025 To Pay ID: Received: 0

Sl. No.	Unit	Branch	Pay Mt	Dis No	Unit	Dis Chancel	Paid Amt	Pay Made	Pay Recv Mt	Pay Type
10001	HTS	---	17-02-2018	ZRDFFND0A210	1	10001,10002,10100,10701,10702,10703	0.00	NET		LAR
10001	HTS	---	17-02-2018	ZRDFFND0A130	1	10001,10002,10100,10701,10702,10703	0.00	NET		LAR
10001	HTS	---	17-02-2018	ZRDFFND0A140	1	10001,10002,10100,10701,10702,10703	0.00	NET		LAR
10001	HTS	---	17-02-2018	ZRDFFND0A140	1	10001,10002,10100,10701,10702,10703	0.00	NET		LAR
10001	HTS	---	17-02-2018	ZRDFFND0A140	1	10001,10002,10100,10701,10702,10703	0.00	NET		LAR
10001	HTS	---	17-02-2018	ZRDFFND0A140	1	10001,10002,10100,10701,10702,10703	0.00	NET		LAR

XGR-Extended Green Node 152.59.3.117 (IND) 18-Feb-2025

Nadiad Municipal Corporation

Information For Original Application No. – 107 of 2023 (WZ) NGT Case Affidavit

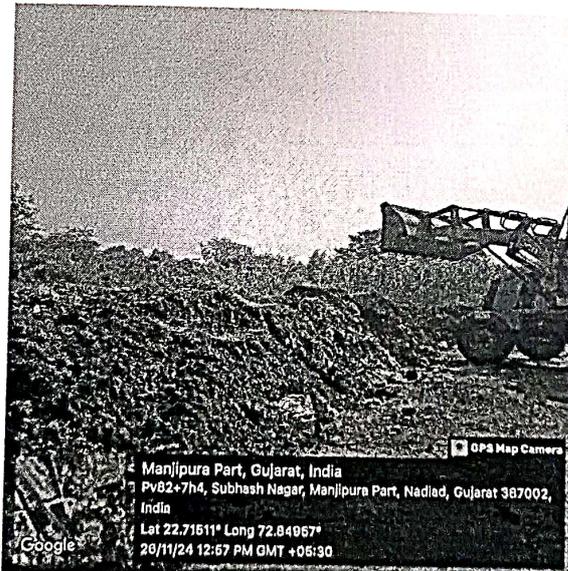
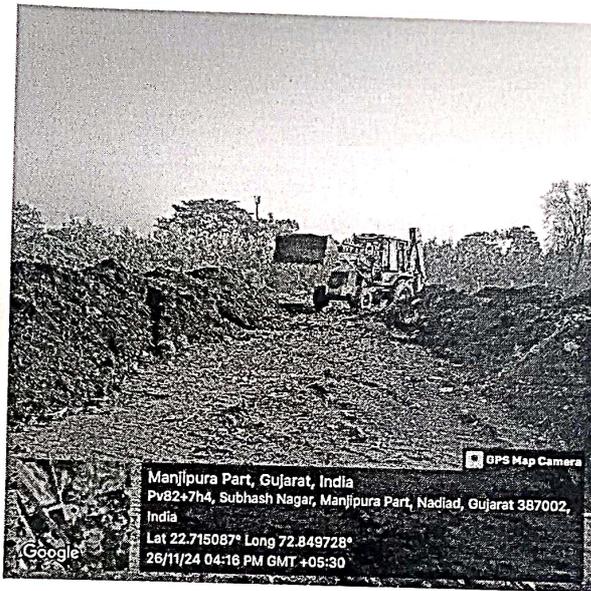
Sr No.	Description	Remarks
1	Detail of Legacy Waste - 2,30,956 MT processed and Disposed - Remaining Newly generated Legacy waste – 58,719 MT will be cleared up to Dt. 30/04/2025	Bio remediation is going on daily basis.
2	Measures taken to control fire accident	Separate Fire Fighter vehicle and team look after such accidents and bio remediation process is going on daily basis. There is no major fire incident since November 2024.
3	Measures taken to improve air quality	Daily watering on dusty road and approaches.
4	Pending Lab Charges Details	Rs. 67,445/- Paid online on 17-02-2025
5	Detail of composting plant	Work order is given for Fresh Waste Plant to Agency on Dt. 21/06/2024 Compound wall work for 400 M is completed and remaining work is going on. General layout plan is approved and construction of MRF building and windrow composting will start before 31/03/2025.

- Photographs attached

City – Manager SWM

Assi. Engineer

Muni. Engineer



815

